

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 47462/2018

(Arising out of impugned final judgment and order dated 06-09-2017 in CRLA No. 3668/2005 06-09-2017 in CRLA No. 4113/2005 passed by the High Court Of Judicature At Allahabad)

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

ATEEQ AHMAD

Respondent(s)

(IA No.8830/2019-CONDONATION OF DELAY IN FILING and IA No.8831/2019-EXEMPTION FROM FILING O.T.)

Date : 12-04-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR
HON'BLE MR. JUSTICE AJAY RASTOGI

For Petitioner(s)

Mr. Arvind Verma, Sr. Adv.
Mr. Amit Singh, Adv.
Mr. Garvesh Kabra, AOR

For Respondent(s)

Mr. Lav Kumar Agrawal, Adv.
Mr. Keshav Ranjan, AOR
Mr. Ravi Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Leave granted.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)